BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.508/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company		Small Industries Development Bank of India -Versus-		
		Tirupati Jute Industries Ltd.		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
0	sidhar Nilab	ja - Seal	ee) Petioner	Nead
	Ruby Ada	ex Avocate	} For Responder	nt. Radouk,

ORDER

- Ld. Counsel for the petitioner and the respondent are present.
- Ld. Counsel for the petitioner sought time for filing copy of the bank statement along with the letters issued by the corporate debtor. Prayer is allowed. Documents may be filed within 7 days.
- Ld. Counsel for the respondent has not filed Vakalatnama. She sought leave of the Court for filing Vakalatnama. Prayer is allowed. She may file Vakalatnama within 3 days with a copy in advance to the opposite parties. Thereafter reply may be filed within 3 days.

list on 08/11/2017

(Jinan K.K.)

Member (J)

(Vijai Proton Singh)

(Vijai Pratap Singh) Member (J)